

ITEM NO.44

COURT NO.17

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 12213/2019

(Arising out of impugned final judgment and order dated 20-02-2019 in WPC No. 4099/2018 passed by the High Court Of Delhi At New Delhi)

RAJEEV SURI

Petitioner(s)

VERSUS

ARCHAEOLOGICAL SURVEY OF INDIA & ORS.

Respondent(s)

(IA No. 78852/2019 - EXEMPTION FROM FILING C/C OF THE I/JUDGMENT)

Date : 16-04-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. Shikhil Shiv Suri, Sr. Adv.
Mrs. Madhu Suri, Adv.
Ms. Jyoti Suri, Adv.
Ms. Vidushi Jain, Adv.
Ms. Wamika Chadha, Adv.
Ms. Vidhi Kapoor, Adv.
Ms. Ishita Ahuja, Adv.
Mr. T. R. B. Sivakumar, AOR

For Respondent(s) Mrs. Aishwarya Bhati, A.S.G.
Mr. Amrish Kumar, AOR
Mr. Kanu Agrawal, Adv.
Mr. Udai Khanna, Adv.
Mrs. Shivika Mehra, Adv.
Mrs. Sunita Sharma, Adv.
Mrs. B.l.n Shivani, Adv.
Mrs. Satvika Thakur, Adv.

Mr. Shubhranshu Padhi, AOR
Mr. Niroop Sukrithy, Adv.
Mr. Jay Nirupam, Adv.
Mr. D.girish Kumar, Adv.
Mr. Pranav Giri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mrs. Aishwarya Bhati, learned Additional Solicitor General appeared before this Court also represents the land and building department and states that they may be permitted to file an affidavit on their behalf.

Permission is granted.

Meanwhile, she has also apprised this Court that the concerned structure / building was never allotted to the Defence Colony Welfare Association, (respondent no.4) and therefore the possibility of reclaiming the said property / structure from the respondent no.4 is also under consideration.

A detailed affidavit to this effect shall be filed.

Meanwhile, in spite of service of notice, the respondent no.4 has not appeared in this matter.

Let the petitioner serve the respondent no.4. Apart from normal mode of service, shall serve the respondent no.4 by dasti, in addition.

List on 06.08.2024.

(NIRMALA NEGI)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)